

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.07.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 441 of 2021	Afcan Impex Pvt. Ltd. Vs. Bank of Maharashtra	Anurag Mishra	Abhishek Anand Milan Negi Viren Sharma-IRP
2.	Comp. App. (AT) (Ins) No. 453 of 2021	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP
3.	Comp. App. (AT) (Ins) No. 506 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors.	Ashish Virmani	Raunak Dhillon Ashish Bhan
4.	Comp. App. (AT) (Ins) No. 507 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.	Ashish Virmani	
5.	Comp. App. (AT) (Ins) No. 509 of 2021	Surangi Services Ltd. Vs. Srigopal Choudhary & Anr.	Rajarshi Banerjee	
6.	Comp. App. (AT) (Ins) No. 516 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.	Ashish Virmani	

For Hearing

7.	Comp. App. (AT) (Ins) No. 257 of 2020 Part Heard	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. With	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
8.	Comp. App. (AT) (Ins) No. 239 of 2021 Part Heard	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Abhishek Anand	Rohit Kumar Singh-R1 Ajay K Jain Atanu Mukherjee-R3 Abhinav Goel-R4,5

9.	Comp. App. (AT) (Ins) No. 814 of 2020 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With	Ajay Roy	Chitranshul A. Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
10.	Comp. App. (AT) (Ins) No.826 of 2020 Part Heard	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
11.	Comp. App (AT) (Ins) No. 913 of 2020 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pronaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
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1. Notice Board
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar